

Sir,

Due to declaration of
holiday on 16-10-97 this
could not be listed thereafter
unadvisedly. Submitted
for fixing a date.

Yours
16-10-97

ku
22/10/97
SO(J)

DR(J) A date for listing be fixed.

22/10/97

Registration

I ought to have been put
up before my predecessor for
fixing a date. Responsibility
be fixed by DR (J). Sir

on 12.11.97

Yours
24/11/97

01
12.11.97 Hon. Mr. Justice B.C. Saksena, VC
Hon. Mr. S. Das Cmptr, A.M

Sri Anand Kumar, learned
Counsel for the applicant states
that he has instruction not to press
the petition. It is accordingly
disposed of as not pressed

W
AM.

Boh
VC

(lw)